## HIGH COURT OF SIKKIM Record of Proceedings

## I.A. No. 01 of 2024 in MAC App./125/2024/(Filing No.)

GOPI BIR CHAUHAN AND ANOTHER

**APPLICANTS** 

**VERSUS** 

YOGESH CHETTRI AND OTHERS

**RESPONDENTS** 

Date: 11.04.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Prem Simon Chettri, Advocate.

For Respondents

R-1 Mr. Yashir N. Tamang, Advocate.

R-2 & R-3 None present.

## **ORDER**

Registry reports that Notice issued to Respondent No.3 is not returned.

Learned Counsel for the Applicants seeks to serve Notice on Respondent No.3 through "dasti".

Registry to take steps accordingly and issue Notice.

List on 30-04-2025.

Judge 11.04.2025